

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

.....Petitioner

v.

M/s. Sonear Industries Ltd. & Anr.

.....Respondents

SECTION : UNDER SECTION 7 of the IBC, 2016

Order delivered on 13.03.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Petitioner/Applicant : Mr. Vipin Jai, Advocate

For the Respondent : Mr. Ashutosh Shandilia, Advocate

ORDER

The cost of Rs. 5000/- has been paid and a copy of the reply has been handed over to the learned counsel for the petitioner.

The same shall be filed in the registry today.

Rejoinder, if any, be filed two days before the adjourned date with a copy in advance to the learned counsel for the respondent.

List for arguments on 28.03.2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)